

(b) if so, the details of the arrangements reached with Pakistan in this regard?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) A copy of Part 11 recently added to Annexure H to the Indus Waters Treaty 1960, which gives the details of the *ad hoc* arrangements for kharif 1965, is placed on the Table of the House. [Placed in Library, see No. LT-4569/65].

Dearness Allowance to Central Government Employees

*114. { Shri S. M. Banerjee:
Shri P. C. Borooah:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the increase in the Dearness Allowance of Central Government employees based on 145 points is not in accordance with the recommendation of the Das Commission;

(b) if so, the reason for this departure; and

(c) whether some arbitrator is likely to be appointed to judge whether the quantum so granted is adequate?

The Minister of Planning (Shri B. R. Bhagat): (a) No, Sir; the increases in dearness allowance allowed from 1st October, 1964 were in accordance with the recommendations of Shri S. K. Das.

(b) and (c). Do not arise.

Khosla Committee Report on the development of Narmada Water

*115. { Shri Hari Vishnu Kamath:
Shri Vidya Charan Shukla:
Shri R. S. Pandey:
Shri P. R. Chakraverti:
Shri P. C. Borooah:

Shri Jashvant Mehta:
Shri M. L. Jadhav:
Shri Jedhe:
Shri P. Venkatasubbaiah:
Shri R. Barua:
Shri Tan Singh:
Shri Narendra Singh Mahida:
Shri Madhu Limaye:
Shri Ram Sewak Yadav:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1203 on the 6th May, 1965 and state:

(a) whether the Khosla Committee report on the development of Narmada Water has been received;

(b) if so, the main conclusions and recommendations thereof; and

(c) whether the report will be laid on the Table?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No, Sir.

(b) and (c). Do not arise.

Foreign Exchange Position

*116. { Shri Yashpal Singh:
Shri Prakash Vir Shastri:
Shri Jagdev Singh Siddhanti:
Shri Vidya Charan Shukla:
Shri Daji:
Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri Sham Lal Saraf:
Shri D. B. Raju:
Shri D. C. Sharma:
Shri P. Venkatasubbaiah:
Shri Kajrolkar:
Shri Raghunath Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the foreign exchange position is very tight; and

(b) if so, the measures undertaken to improve it?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes, Sir.

(b) The remedial measures were outlined in the statement made by the Finance Minister in the House on the 17th February, 1965 and in the Budget Speech. More recently, in his broadcast speech on July 17th, he made a full review of the foreign exchange position and the steps taken to improve the balance of payments.

Venkataraman Committee Report

- *117. {
- Shri Hem Barua:
 - Shri Rameshwar Tanti:
 - Shri R. S. Pandey:
 - Shri Yashpal Singh:
 - Shri D. C. Sharma:
 - Shri Surendra Pal Singh:
 - Shri Ram Harkh Yadav:
 - Shri Vishwa Nath Pandey:
 - Shri Subodh Hanota:
 - Shri S. C. Samanta:
 - Shri Bibhuti Mishra:
 - Shri K. N. Tiwary:
 - Shri N. P. Yadav:
 - Shrimati Savitri Nigam:
 - Dr. L. M. Singhvi:
 - Shri M. L. Jadhav:
 - Shri Jedhe:
 - Shri Kapur Singh:
 - Shri P. K. Deo:
 - Shri Solanki:
 - Shri Gulshan:
 - Shri Narasimha Reddy:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have considered the recommendations of the Venkataraman Committee Report on Power Tariff; and

(b) if so, the steps contemplated by Government for implementation of these recommendations, partially or in whole?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) A statement giving the requisite information is laid on the Table of the House. [Placed in Library, see No. LT-4570,65].

Conversion of Black Money into Foreign Currency

- *118. {
- Shri P. C. Borooah:
 - Shri Raghunath Singh:
 - Shri M. L. Jadhav:
 - Shri Jedhe:
 - Shri S. B. Patil:
 - Shri D. J. Nalk:

Will the Minister of Finance be pleased to state:

(a) whether Government are aware that large sums from the hoards of black money have been converted into foreign currency at high discount rates and remitted abroad and that some of these funds have also been converted into gold; and

(b) if so, the steps taken by Government to assess the amount of black money so converted?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) and (b). There have been newspaper reports to this effect. It is not possible to estimate the extent of these operations. The agencies employed to detect such crimes are kept vigilant all the time.

Tawa Project

- *119. {
- Shri Hari Vishnu Kamath:
 - Shri Vidya Charan Shukla:
 - Shri A. S. Saigal:
 - Shri J. P. Jyotishi:
 - Shri Chandak:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the implementation of the Tawa multi-purpose Project in Madhya Pradesh has been or is being re-animated and revitalized;

(b) if so, the details of the new plan;

(c) the stage which the project has reached; and

(d) when it is expected to be commissioned?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Due to additional loan amount of